

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2176
TO BE ANSWERED ON 12.02.2026

RAW MATERIAL ASSISTANCE SCHEME FOR MSMEs

2176. SHRI MADDILA GURUMOORTHY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware that several eligible Micro, Small and Medium Enterprises (MSMEs) in Tirupati District have not been able to effectively access benefits under the Raw Material Assistance Scheme meant for financing procurement of indigenous and imported raw materials;
- (b) if so, the reasons for low coverage, delays or rejection of applications in the district;
- (c) the number of applications received, sanctioned, pending and rejected from Tirupati District during the last three years;
- (d) the measures taken and proposed to simplify procedures, ensure timely financial assistance and prevent exclusion of genuine MSMEs; and
- (e) whether the Government proposes any compensation, interest relief or special assistance to MSMEs in Tirupati District that suffered production losses due to delay or denial of assistance under the Scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The National Small Industries Corporation Limited (NSIC), a Public Sector Undertaking under the Ministry of Micro, Small and Medium Enterprises (MSME) under its Raw Material Assistance (RMA) Scheme, facilitates MSMEs to meet their raw material requirement by making arrangements with bulk manufacturers for procuring the materials and supplying the same to MSMEs. NSIC has established its branch Office at Chennai which is nearest to Tirupati. All business proposals of Tirupati district are looked after by its Chennai branch office.

Further, NSIC endeavors to enhance awareness of the scheme through outreach programmes. NSIC offices as well as District Industries Centres are also providing handholding support to MSMEs to address operational issues faced by MSMEs during availing benefits of the scheme.

No rejection or delay in processing of application has been reported. 03 applications under RMA scheme from Tirupati districts were received by NSIC from 2023-24 to 2025-26 (as on 31.01.2026), out of which 01 applicant received sanction and 02 applications are under documentation process.

NSIC has taken several measures to facilitate coverage of maximum number of MSMEs under its RMA Scheme which include creation of awareness through various outreach programmes; procedural simplifications and strengthening of application process from time to time; handhold support to address operational issues during availing of RMA, etc.
